

CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF DPSC LIMITED

(Regd. Office: Centre for Excellence, Plot No. X-1, 2 & 3 Block- EP,
Sector- V, Salt Lake City, Kolkata- 700 091)

This announcement is issued by Anand Rath Securities Private Limited, (hereinafter referred to as "the Manager to the Offer") on behalf of Environ Energy-Tech Service Ltd. ("Acquirer"), to the shareholders of DPSC Limited ("Target Company").

Further to the Public Announcement dated 7th October, 2005 and the subsequent Corrigendum dated 21st November, 2005 published in the Financial Express, Jansatta and Kalantar, kindly note that we were in the process of getting certain additional information from various sources including RoC, West Bengal to be incorporated in the Letter of Offer filed with SEBI. The revised Letter of Offer after incorporating additional information has been submitted to SEBI on December 07, 2005 and hence there would be change in the "Schedule of Activities" relating to the open offer which would be announced separately at a later date. The Acquirer accepts full responsibility for the announcement and their obligation under the regulation.

Issued on behalf of the Acquirer by
Manager to the Offer



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Date: December 08, 2005.